

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 191/16	TP 78/17	For filing objections	433( e) / 433(f)	Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd

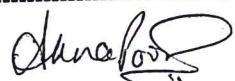
SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ANAPUORNA S  
(973906083)

PETITIONER



AKSHATA BENGAL  
(9886940570)

Respondent



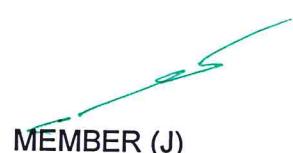
Counsel for petitioner is present and counsel for Respondent is also present. Again, counsel for respondent requested time to file objections.

Time extended on payment of costs of Rs.500/-.

List it on 29.01.2018.



MEMBER (T)



MEMBER (J)